



भारत सरकार राजस्व विभाग वित्त मंत्रालय
कार्यालय



सहायक आयुक्त, केंद्रीय माल और सेवाकर, आयुक्तालय,
प्लॉट न. 5, सेक्टर - 25, पंचकुला

फा. सं. IV(16)/GST/R-1/NCLT Claim/SPG/02/pkl/20-21

Date: 07.01.2021

To

The Liquidator
Modilal Dharnraj Pamecha
[Reg No- IBBI/IPA-001/IP-PO1231/2018-2019/12127]
C-802 Padmarag, J.B.Nagar
Andheri (E), Mumbai -400059, Maharashtra.
Email : camodilalpamecha@gmail.com

Subject: Subject: Submission of proof of claim in respect of the liquidation of M/s SPG Multi Trade Private Ltd under the Insolvency and Bankruptcy Code, 2016

Madam/Sir,

Kindly find enclosed the necessary documents as required by you to consider the departmental claim before you as per the list enclosed.

Encl. Form C, declaration and verification executed on Non-Judicial Stamp Paper.


Yours faithfully


Assistant Commissioner
CGST Division, Panchkula

सहायक आयुक्त
Assistant Commissioner
केंद्रीय माल और सेवाकर मंडल, पंचकुला
Central Goods & Service Tax Division, Panchkula


**Indian-Non Judicial Stamp
Haryana Government**

Bond Date : 04/01/2021

Certificate No. POD2021A332  Stamp Duty Paid : ₹ 101
(Rs. Only)


GRN No. 70889868  Penalty : ₹ 0
(Rs. Zero Only)

Deponent

Name : Satya Pal
H.No/Floor : 00 Sector/Ward : 8 Landmark : Gst bhawan
City/Village : Panchkula District : Panchkula State : Haryana
Phone : 88*****80 

Purpose : stamp paper to be submitted at Concerned

The authenticity of this document can be verified by scanning this QrCode Through smart phone or on the website <https://egrashry.nic.in>


सहायक आयुक्त / 2021
Assistant Commissioner
केंद्रीय माल और सेवाकर संचाल, पंचकुला
Central Goods & Service Tax Division, Panchkula

**SCHEDULE II
FORM C**

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 04.01.2021

To

The Liquidator
Modilal Dharnraj Pamecha
[Reg No- IBBI/IPA-001/IP-PO1231/2018-2019/12127]
C-802 Padmarag, J.B.Nagar
Andheri (E), Mumbai -400059, Maharashtra.
Email : camodilalpamecha@gmail.com

From: OFFICE OF THE ASSISTANT COMMISSIONER OF CGST DIVISION
PANCHKULA, PLOT No. 5, SECTOR-25, GST BHAVAN PANCHKULA,
HARYANA.


[Name and address of the operational creditor]

Subject: Submission of proof of claim in respect of the liquidation of M/s SPG Multi Trade Private Ltd under the Insolvency and Bankruptcy Code, 2016

Madam/Sir,

I, Satya Pal, Assistant Commissioner, CGST Division Panchkula, hereby submits this proof of claim in respect of the Liquidation of M/s SPG Multi Trade Private Limited. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	THE PRESIDENT OF INDIA THROUGH THE ASSISTANT COMMISSIONER, CGST DIVISION PANCHKULA, HARYANA
2.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	THE ASSISTANT COMMISSIONER OF CGST DIVISION PANCHKULA PLOT No. 5, SECTOR-25, GST BHAWAN PANCHKULA, HARYANA. <CGSTDIV.PKL@GOV.IN>
3.	TOTAL AMOUNT OF CLAIM INCLUDING ANY INTEREST AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAIL OF NATURE OF CLAIM	Rs. 2,13,17,842/- (GST OF Rs. 1,60,59,628/- AND APPLICABLE INTEREST OF Rs. 52,58,214/-)
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	GSTR-1 FOR THE MONTHS OF JUNE'2018, JULY'2018 AND AUGUST'2018 SHOWING SELF ASSESSED LIABILITY OF GST.
	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	N/A
	DETAILS OF HOW AND WHEN DEBT INCURRED	GSTR-1 FOR THE MONTHS OF JUNE'2018, JULY'2018 AND AUGUST'2018 SHOWING SELF ASSESSED LIABILITY OF GST TO BE PAID TO GOVERNMENT ACCOUNT.
	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	N/A
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT OR ANY OTHER SECURITY	N/A
8.A	WHETHER SECURITY INTEREST RELINQUISHED	N.A.
9.	DETAIL OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	TO BE TRANSFERRED TO THE ACCOUNT OF GOVERNMENT OF INDIA
11.	LIST OUT AND ATTACHED THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	GSTR-1 FOR THE MONTHS OF JUNE'2018, JULY'2018 AND AUGUST'2018


 सहायक आयुक्त
 Assistant Commissioner
 2021
 केन्द्रीय माल और सेवाकर मंडल, पंचकुला
 Central Goods & Service Tax Division, Panchkula

Signature of operational creditor or person authorised to act on his behalf
[Please enclose the authority if this is being submitted on behalf of an operational creditor]


2021
सहायक आयुक्त
Assistant Commissioner
केंद्रीय माला सेवा विभाग, पंचकुला
Central Goods & Service Tax Department, Panchkula

Name in BLOCK LETTERS: SH. SATYA PAL, ASSISTANT COMMISSIONER

Position with or in relation to creditor:
ASSISTANT COMMISSIONER, CGST DIVISION PANCHKULA, CGST
COMMISSIONERATE, PANCHKULA, HARYANA

Address of person signing: PLOT No. 5, SECTOR-25, GST BHAWAN PANCHKULA,
HARYANA.

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

AFFIDAVIT

I, SATYA PAL, ASSISTANT COMMISSIONER, currently working at CGST DIVISION PANCHKULA PLOT No. 5, SECTOR-25, GST BHAVAN PANCHKULA, HARYANA, DO,
Solemnly affirm and state as follows:-

1. The above named corporate debtor was ,at liquidation commencement date, that is, the 5th day of December, 2020 and still is, justly and truly indebted to me in the sum of Rs. **2,13,17,842/-**.(Rs Two Crores Thirteen Lakhs Seventeen Thousand Eight hundred and Forty Two only)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below

GSTR-1 FOR THE MONTHS OF JUNE'2018, JULY'2018 AND AUGUST'2018 SHOWING SELF ASSESSED LIABILITY OF GST TO BE PAID TO GOVERNMENT OF INDIA ACCOUNT.

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person , by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[NONE].

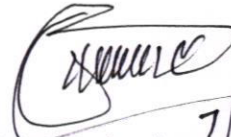
Solemnly, affirmed at 4th January, 2021

Before Me

Notary/ Oath Commissioner

Date:

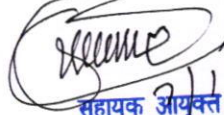
Place: PANCHKULA


(Deponent's signature) 7/01/2021
सहायक आयुक्त
Assistant Commissioner
केन्द्रीय माल और सेवाकर मंडल, पंचकुला
Central Goods & Service Tax Division, Panchkula

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true to my knowledge and belief, nothing is false and nothing material has been concealed there from.

Verified at Panchkula on this 4th day of January, 2021.


सहायक आयुक्त
(Deponent's Signature)
केंद्रीय माल और सेवाकर मंडल, पंचकुला
Central Goods & Service Tax Division, Panchkula